

**Conversion of Bangalore-Haderabad
Rail Route to Broad-Gauge**

3051. SHRI N. SHIVAPPA : Will the Minister OF RAILWAYS be pleased to state :

(a) whether his Ministry has considered feasibility of converting Bangalore-Haderabad Rail route to broad-gauge ; and

(b) if so, when it will be taken up ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). There is no proposal at present under consideration for conversion of the Bangalore-Hyderabad metre gauge section into broad gauge. However, the conversion of the Guntakal-Bangalore metre gauge section which forms part of it, is under consideration. Survey reports for the conversion of this section are at present under the examination of the Railway Board. This is one of the sections that has been included in the Railways perspective plan on gauge conversion to be implemented in the next ten years or so. The actual conversion of this section is, however, dependent on the availability of funds and the of priority this work will merit *vis-a-vis* other similar proposals.

दूर स्थित उद्योगों तथा पहाड़ी क्षेत्रों में स्थित उद्योगों को साने से जाने के कार्यों में राहत देना

3052. श्री श्रीमत्प्रकाश त्यागी : क्या औद्योगिक विकास तथा आंतरिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के सभी भागों में उद्योगों के विकास में संतुलन लाने के लिए क्या सरकार का ऐसी व्यवस्था करने का विचार है कि दूर के तथा पहाड़ी क्षेत्रों में स्थित उद्योगों को उनके द्वारा अपेक्षित कच्चे माल अथवा उत्पादित वस्तुओं के साने से जाने पर किये जा रहे अतिरिक्त व्यय से उन्हें मुक्त किया जाये जिससे वे बाजार में अन्य उद्योगों से प्रति स्पर्धा कर सके ;

(ख) यदि हाँ, तो सरकार का उन्हें किस प्रकार सहायता देने का विचार है ; और

(ग) यदि उपर्युक्त भाग (क) का उत्तर नकारात्मक है, तो इसके क्या कारण हैं ?

औद्योगिक विकास तथा आंतरिक व्यापार मंत्रालय में उप-मंत्री (श्री मं० रं० कृष्ण) : (क) से (ग). जानकारी इकट्ठी की जा रही और वह यथा-समय सभा-पटल पर रख दी जायेगी ।

**Establishment of a unit for Manufacture
of Colour Films**

3053. SHRI YAMUNA PRASAD MANDAL :
SHRI P. GOPALAN :
SHRI C. K. CHAKRAPANI :
DR. SUSHILA NAYAR :
SHRI K. RAMANI :
SHRI UMANATH :
SHRI S. M. KRISHNA :
SHRI JYOTIRMOY BASU :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether there is any proposal under consideration of Government to establish a unit for the manufacture of colour films in the country ;

(b) if so, the details of the proposal ; and

(c) the financial implications thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c). Messrs. Hindustan Photo Films Manufacturing Co., a public sector undertaking, is looking for collaboration with a suitable foreign party for the manufacture of colour film positive in India. Messrs. Kodaks are one of the Companies with whom discussions have taken place and they have not submitted any definite collaboration proposals ; the first pre-requisite for collaborating with them will be a feasibility study which has as

yet not been commissioned. Their preliminary offer to collaborate is under the consideration of Government along with the other offers so far received.

Issue of Industrial Licences

3054. SHRI YAMUNA PRASAD
MANDAL :
DR. SUSHILA NAYAR :
SHRI S. M. KRISHNA :
SHRI DEORAO PATIL :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the names of the individual persons/Business Houses who were granted licences for setting up of Industries in different States (State-wise) during the period 1st April, 1967 to 31st March, 1970 ;

(b) the names of such individual persons/Business houses who have not set up their industries so far ;

(c) the reasons therefor ; and

(d) whether Government have since taken any action against such defaulters and, if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (d). Statistics of industrial licences issued are not maintained separately for financial years. However, during the period 1st January, 1967 to 31st March, 1970, 793 licences and 803 letters were issued. Year-wise and State-wise distribution of these licences and letters of intent is given in the attached statements. Details of all licences and Letters of intent, including names of the persons/firms to whom licences are issued, are published from time to time in the weekly "Bulletin of Industrial Licences, Import Licences and Export Licences" the weekly "Indian Trade Journal" and the monthly "Journal of Industry and Trade". Copies of these publications are supplied to the Parliament Library.

State-wise and year-wise information regarding implementation of licences is not maintained. However, in those cases where the licensees fail to take effective steps to implement the licences within the specified period (or the period for which validity of a licence may be extended for valid reason), necessary action is taken by Government to issue show cause notice to the parties and to revoke the licences. 546 licences have thus been revoked or surrendered during the period in question.

Statement

License Issued

State	1967	1968	1969	1970	Total	
				(upto 31st March).		
1	2	3	4	5	6	7
1. Andhra Pradesh	11	4	5	3	23	
2. Assam	3	4	1	—	8	
3. Bihar	20	12	8	1	41	
4. Delhi	3	3	2	1	9	
5. Gujarat	31	25	19	3	78	
6. Haryana	9	10	6	3	28	